- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 32/16/14]

श्री नरेश अग्रवाल : पेपर ले करना इतना जरूरी नहीं है जितना जरूरी ...(व्यवधान)...

श्री सभापति : आपने जो फैसला किया था, मैं उसी पर चल रहा हूं।

श्री नरेश अग्रवाल : यह क्या बात हुई? यहां अगर एक चींज शुरू हुई है ...(व्यवधान)...

श्री सभापति : नरेश जी, आपने जो फैसला किया था, मैं उस पर चल रहा हूं।

It will take one minute. Please. ... (Interruptions)...

Report and Accounts (2012-13) of Damodar Valley Corporation, Kolkata and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, on behalf of Shri Piyush Goyal, I lay on the Table:—

- A copy each (in English and Hindi) of the following papers, under sub-section
 of Section 45 of the Damodar Valley Corporation Act, 1948:—
 - (a) Annual Report and Accounts of the Damodar Valley Corporation, Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 124/16/14]

...(Interruptions)...

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, this is not ... (Interruptions)...

MR. CHAIRMAN: Just one minute please. We took a decision and I am acting on the decision.

SHRI MADHUSUDAN MISTRY: Sir, we can finish the discussion and then ... (Interruptions)... The discussion is going on. I don't think we should stop it.

MR. CHAIRMAN: No, I am not stopping the discussion. Before I call the next Member, this would take just one minute.

SHRI MADHUSUDAN MISTRY: But you stopped ... (Interruptions)...

MR. CHAIRMAN: I did not ... (Interruptions)... I did not. The hon Member took more than his time. I didn't stop him. I would continue with the discussion. Let me just do what is essential.

ANNOUNCEMENT BY THE CHAIR

Re. Panel of Vice-Chairmen

MR. CHAIRMAN: Hon. Members, I have to inform the Members that the Panel of Vice-Chairmen has been reconstituted with effect from 25th June, 2014 with the following Members:

- (1) Dr. Satyanarayan Jatiya
- (2) Dr. E.M. Sudarsana Natchi appan
- (3) Shri Tiruchi Siva
- (4) Shri V.P. Singh Badnore

Now, we continue with the discussion, and I call Shri Mukhtar Abbas Naqvi.

DISCUSSION ON PRICE RISE AND INFLATION FACED BY THE COUNTRY-Contd.

श्री मुख्तार अब्बास नक्रवी (उत्तर प्रदेश) : आदरणीय सभापति पहोदय, पुझे आज इस बात को कहने में बहुत खुशी हो रही है और साथ ही साथ सरकार को मैं बघाई देना चाहता हूं कि ...(व्यवघान)...

از جناب مختار عباس نقوی (اثر پردیش): آدر نئے سبھا بنی مہودے، مجھے آج اس بات کو کہنے میں بڑی خوشی ہو رہی ہے اور ساتھہ ہی ساتھہ سرکار کو میں بدھانی دینا چاہتا ہوں کہ ...(مداخلت)...]

SHRI SITARAM YECHURY (West Bengal): Sir, ... (Interruptions)...

MR. CHAIRMAN: Government is also a party in the House. ... (Interruptions)...

SHRI SITARAM YECHURY: Yes, he is a party in the House. ... (Interruptions)...
You may allow him to speak. ... (Interruptions)... But the point is that you announced that
you are following an order according to the strength in the House. ... (Interruptions)... And
just before ... (Interruptions)...

MR. CHAIRMAN: There is a certain strength in the House. ... (Interruptions)...